

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 137/2017 in C.P. No. 10/73(4)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Neesa Leisure Ltd.
V/s.
Suman Mariyappa

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHOK SACHDEVA	A.R		
2.	Ravish Bhatt	Adv	Res/Applicant	

ORDER

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent.
Authorised Representative Mr. Ashok Sachdeva present for Respondent/ Original
Petitioner.

Notice is given to Original petitioner.

Original Petitioner shall file reply within two weeks serving a copy in advance to
the Original Respondent.

List the matter on 25.07.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.